

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

78

T.C.P No. 53/(MAH)/2015

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 08.09.2017

NAME OF THE PARTIES:

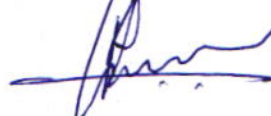
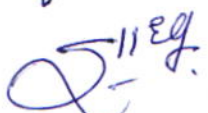
Mr. Tamil Rajan Mariappan


V/s.

M/s. Velex Logistics Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956
and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
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①	Sandeep Shukla a/w D.J. Jadhav and Rupesh Greke	for Petitioner Respondents	 
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②	Mr. Rohan Rajadhyaksha, Counsel a/w Ms. Chaitrika Patki i/b Vidhi Partners	Adv- for Petitioner.	
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ORDER

TCP 53/397-398/NCLT/MB/MAH/2015

At request of the parties, list this matter on 19.9.2017.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASHKUMAR
Member (Judicial)